

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 202
434/241/ND/2018
CA/561/2020

IN THE MATTER OF:

M/s. Anupam Gupta And Another

...Applicant/Petitioner

Versus

M/s. Overseas Courier Service (India) Pvt. Ltd. & Others. ...Respondent

SECTION : 241

Order Delivered on 30.09.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Gaurav Juneja, Mr. Mohit Oomen,
Mr. Amit P. Deshpande

ORDER

CA/561/2020: Counsel for Applicant/Petitioner is present. Counsel for non-Applicant/Respondent is present. The Counsel for non-Applicant is directed to file a reply within four weeks and the Counsel for the Applicant may file rejoinder, if any, thereafter within two weeks.

List the matter on 18th November, 2020.



(L. N. GUPTA)
MEMBER (T)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)